## Annexure-1

Name of the corporate debtor: Lakhari Resources Private Limited; Date of commencement of CIRP: 22/08/2025; List of creditors as on: 24/11/2025

## List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

NE NE		No.
NE		
NE NE	Date of receipt	Name of Details of claim creditor received
NE.	Date of Amount receipt claimed	
NE.	Amount or claim admitted	
NIL	f Nature of claim	Details of claim admitted
NIL	Date of Amount Amount of Nature of Amount receipt claimed claim claim covered admitted security interest	
NIL	0	
NIL	Amount Whether covered by related guarantee party?	۵
NIL	% of voting share in CoC	
NIL	claim	Amount of contingent
NIL		Amount of Amount of any mutual Amount Amount of Remarks contingent dues, that may be set- off of claim claim under if any
NE.	not admitted	Amount of claim
Z.	verification	Amount of claim under
NE NE		Remarks,

S PREGISTRATION 2 No.IBBI/IPA-001/IP-P00540/2017-18/ 10965

Jitender Kothari

Deemed Resolution Professional of Lakhari Resources Private Limited-In CIRP Reg. No.: IBBI/IPA-001/IP-P00540/2017-18/10965

AFA No. AA1/10965/02/311225/107315 Valid upto 31/12/2025